GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1851

TO BE ANSWERED ON THE 1st AUGUST, 2023

AVAILABILITY OF MILLETS IN TRIBAL VILLAGES

1851. SHRI NABA KUMAR SARANIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken by the Government to ensure the availability of millets in tribal villages as the current year has been declared as the 'Year of Millets'; and
- (b) the details of the funds allocated and spent for the above purpose, State-wise and district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b) In order to increase production and productivity of Shree Anna (millets), the Department of Agriculture and Farmers Welfare (DA&FW) is implementing a Sub-Mission on Nutri-Cereals under National Food Security Mission (NFSM) in all districts of 28 States & 2 Union Territories viz. Jammu & Kashmir and Ladakh. Under NFSM-Nutri Cereals, the incentives are provided to the farmers, through the States/UTs, on crop production and protection technologies, cropping system based demonstrations, production & distribution of certified seeds of newly released varieties/hybrids, Integrated Nutrient and Pest Management techniques, improved implements/tools/resource conservation machineries, water saving devices, capacity building of farmers through trainings during cropping season, organizing events/workshops, distribution of seed minikits, publicity through print and electronic media etc. The interventions such as formation of Farmer Producer Organizations (FPOs) for Shree Anna, setting up Centers of Excellence (CoE) and seed hubs for Shree Anna have also been supported under NFSM. In addition, states such as Assam, Bihar, Chhattisgarh, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Tamil Nadu, Uttarakhand and Uttar Pradesh have initiated Millet Missions in the States to promote Shree Anna. To make India a global hub for 'Shree Anna', the Indian Institute of Millets Research (IIMR), Hyderabad has been declared as the Centre of Excellence for sharing best practices, research and technologies at the national and international level. The allocation and release (Central Share) of fund under NFSM-Nutri Cereals to the States/UTs during 2021-22 to 2023-24 is Annexed. Shree Anna are also included under the Poshan Abhiyan of the Ministry of Women and Child Development. Further, the Ministry of Food and Public Distribution has revised its guidelines to increase the procurement of Shree Anna under the Targeted Public Distribution System (TPDS), Integrated Child Development Services (ICDS) and Mid-Day Meal. The Ministry has also advised the State Governments and Union Territories to increase the procurement of Shree Anna. An Export Promotion Forum dedicated to promotion of Shree Anna in the international market has been set up to facilitate promotion, marketing and development of Shree Anna exports from India. Under the Eat Right campaign, the Food Safety and Standards Authority of India (FSSAI) is creating awareness to promote the use of Shree Anna as part of a healthy and varied diet.

Ministry of Food Processing Industries (MoFPI) has implemented the Production Linked Incentive Scheme for Food Processing Industry for Millet-based products (PLISMBP) during 2022-23 to 2026-27 with an outlay of Rs. 800 crores. The Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) Scheme, launched under the Atmanirbhar Bharat Abhiyan is currently being implemented in 35 States and Union Territories (UTs). The Government is also popularizing Agri-Infrastructure Fund Scheme to invite farmers/FPOs/Entrepreneurs to avail the benefit of interest subvention on loans up to 2 crores for setting up primary processing units in Shree Anna. Government is also promoting Shree Anna based startups to increase the demand of Shree Anna. Shree Anna and its products have been identified as One District One Product (ODOP) in 19 districts of 10 States.

The allocation and release (Central Share) of fund under NFSM-Nutri Cereals to the States/UTs during 2021-22 to 2023-24 is as under;

(Rs. in crore)

	State/UT	2021-22		2022-23		2023-24*	
S.N		Allocation	Release	Allocation	Release		Release
-	Andhra				11010000		11010000
1	Pradesh	5.800	1.450	8.700	-	9.063	-
2	Arunachal Pradesh	0.999	0.250	1.500	0.380	1.642	0.410
3	Assam	0.998	•	1.500	1.130	2.040	0.510
4	Bihar	ı	•	ı	-	1.730	0.430
5	Chhattisgarh	2.300	-	3.310	2.100	2.538	-
6	Goa	-	-	ı	-	0.073	-
7	Gujarat	3.040	0.760	7.470	5.600	12.688	-
8	Haryana	10.760	2.690	16.140	4.035	14.500	-
9	Himachal Pradesh	0.840	0.410	0.965	0.370	1.450	-
10	Jammu & Kashmir	0.410	0.100	0.615	0.154	0.725	-
11	Jharkahnd		•		-	0.725	-
12	Karnataka	43.030	29.320	60.430	45.326	73.225	18.310
13	Kerala		-		-	0.181	-
14	Ladakh		-	0.360	-	0.363	-
15	Madhya Pradesh	11.190	2.800	17.385	4.350	19.970	4.990
16	Maharashtra	41.290	13.360	61.935	30.967	88.080	22.010
17	Manipur	0.999	0.250	1.500	-	1.631	-
18	Meghalaya	0.999	0.034	1.500	0.370	1.631	-
19	Mizoram	0.999	0.250	1.500	-	1.631	-
20	Nagaland	0.999	0.250	1.500	0.750	1.631	-
21	Odisha	3.440	2.247	5.160	1.290	5.438	-
22	Punjab	-	-	-	-	0.181	-
23	Rajasthan	32.420	8.104	49.040	24.420	72.500	-
24	Sikkim	0.998	0.250	1.500	0.750	1.631	-
25	Tamil Nadu	8.120	5.876	25.920	19.440	18.125	4.530
26	Telangana	1.998	-	3.000	-	3.625	-
27	Tripura	1.000	0.629	1.480	0.370	1.631	0.410
28	Uttar Pradesh	20.630	5.160	30.960	15.48	34.438	-
29	Uttarakhand	3.340	0.835	4.990	3.746	5.438	-
30	West Bengal	0.190	0.050	0.310	0.220	0.330	0.080
Total		196.789	75.075	308.670	161.248	378.852	51.680

(as on 27.07.2023)
